

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 29295/2021

(Arising out of impugned final judgment and order dated 25-05-2018 in CRLA No. 685/1998 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SHIV PRATAP SINGH @ CHUNNU

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(FOR ADMISSION and I.R. and IA No.158664/2021-CONDONATION OF DELAY IN FILING and IA No.158667/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.158666/2021-EXEMPTION FROM FILING O.T.)

Date : 13-12-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Abhay Kumar, AOR
Mr. Rajat Khattri, Adv.
Mr. Kumar Milind, Adv.
Mr. Shagun Ruhil, Adv.
Mr. Vishal Nautiyal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)